

Reduction in seats to be filled through CSES

1537. PROF. M.V. RAJEEV GOWDA: Will the PRIME MINISTER be pleased to state:

(a) whether there has been a reduction in seats to be filled through Civil Services Examinations (CSEs) conducted by the Union Public Service Commission during the last three years;

(b) if so, the details thereof;

(c) the number of seats filled through CSEs, since 2009, year-wise;

(d) whether there are vacancies to be filled in various cadres of All India Services;

(e) if so, the details thereof including the number of vacancies, State-wise; and

(f) the reasons for reduction in seats filled by successive CSE examinations, given the vacancies?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) to (c) Detail of vacancies and service allocation for Civil Services Examinations (CSE) from year 2009 to 2018 are given in the Statement-I (*See below*). Joining status of candidates in various participating services of Civil Services Examination is not centrally maintained.

(d) to (f) Out of three All India Services, recruitment is done in two All India Services (*viz* Indian Administrative Service and Indian Police Service) through Civil Services Examination. The details of the Total Authorized Strength (TAS), the number of officers in-position and the shortage of officers in Indian Administrative Service (IAS) and Indian Police Service (IPS) in various States/Joint cadres are given in the Statement-II and Statement-III respectively (*See below*). The occurrence of vacancies and its filling up is an ongoing process. The Government has increased annual intake of IAS officers to 180 from CSE-2012 and intake of IPS officers to 150 from CSE-2009.

Statement-I

Detail of vacancies for Civil Services Examinations (CSE) from year 2009 to 2017

Sl. No.	Civil Services Examination (CSE) Year	Number of Vacancies	Details of Service Allocation as on 27.02.2018
1	2	3	4
1.	CSE-2009	989	933
2.	CSE-2010	1043	987
3.	CSE-2011	1001	957

1	2	3	4
4.	CSE-2012	1091	1047
5.	CSE-2013	1228	1196
6.	CSE-2014	1364	1189
7.	CSE-2015	1164	1040
8.	CSE-2016	1209	1055
9.	CSE-2017	1058	Result awaited
10.	CSE-2018	782 (tentative)	Examination is yet to be conducted by UPSC

Statement-II*Shortage of officers in the Indian Administrative Service (IAS) as on 01.01.2017*

Sl. No.	Cadre	Total Authorized Strength	Total Number of Officers in Position as on 01.01.2017	Shortage 3-4
1	2	3	4	5
1.	Andhra Pradesh	211	170	41
2.	AGMUT	337	279	58
3.	Assam-Meghalaya	263	221	42
4.	Bihar	342	243	99
5.	Chhattisgarh	193	154	39
6.	Gujarat	297	241	56
7.	Haryana	205	155	50
8.	Himachal Pradesh	147	115	32
9.	Jammu and Kashmir	137	91	46
10.	Jharkhand	215	144	71
11.	Karnataka	314	215	99
12.	Kerala	231	150	81
13.	Madhya Pradesh	439	341	98
14.	Maharashtra	361	313	48
15.	Manipur	115	91	24
16.	Nagaland	94	67	27

1	2	3	4	5
17.	Odisha	237	178	59
18.	Punjab	221	182	39
19.	Rajasthan	313	243	70
20.	Sikkim	48	37	11
21.	Tamil Nadu	376	289	87
22.	Telangana	208	130	78
23.	Tripura	96	76	20
24.	Uttarakhand	120	87	33
25.	Uttar Pradesh	621	515	106
26.	West Bengal	359	277	82
TOTAL		6500	5004	1496

Statement-III*Shortage of officers in the Indian Police Service (IPS) as on 01.01.2017*

Sl. No.	Cadre	Total Authorized Strength	Total Number of Officers in Position as on 01.01.2016	Shortage 3-4
1	2	3	4	5
1.	Andhra Pradesh	144	120	24
2.	AGMUT	295	255	40
3.	Assam-Meghalaya	188	157	31
4.	Bihar	231	189	42
5.	Chhattisgarh	103	95	8
6.	Gujarat	195	171	24
7.	Haryana	137	107	30
8.	Himachal Pradesh	94	74	20
9.	Jammu and Kashmir	147	89	58
10.	Jharkhand	149	117	32
11.	Karnataka	215	149	66
12.	Kerala	172	129	43
13.	Madhya Pradesh	305	265	40

1	2	3	4	5
14.	Maharashtra	302	253	49
15.	Manipur	89	65	24
16.	Nagaland	70	54	16
17.	Odisha	188	117	71
18.	Punjab	172	147	25
19.	Rajasthan	215	192	23
20.	Sikkim	32	29	3
21.	Tamil Nadu	263	221	42
22.	Telangana	139	97	42
23.	Tripura	65	51	14
24.	Uttar Pradesh	517	424	93
25.	Uttarakhand	69	60	9
26.	West Bengal	347	278	69
TOTAL		4843	3905	938

Response to communications of MPs/Ex-MPs

1538. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the PRIME MINISTER be pleased to state:

(a) whether in order to promote the concept of Digital India Programme, Government has issued/would issue directions to all the Government Departments/ PSUs/entities to take cognizance of e-mail communications of MPs/Ex-MPs through their official mail, including prompt acknowledgement and subsequent communication of appropriate and prompt action taken thereon within stipulated time-period; and

(b) whether such advisory has been issued/would be issued to State Government and if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) Central Secretariat Manual of Office Procedure (CSMOP) lays down broad procedures for process management in the Central Secretariat. E-mail is one of the modes of communication provided in the Manual. The Department of Administrative Reforms and Public Grievances has reiterated instructions contained in the CSMOP from time to time stressing on the need of following its provisions including acknowledging the communication received from MPs within 15 days, followed by a reply within next 15 days of acknowledgement sent.